

DIVISION BENCH  
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/172(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS POLARIS AGRO INDUS
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance (via video conferencing/physically)**

Mr. Raja Satyajit Banerjee, Adv. ] For the RoC, West Bengal  
Ms. Krishnika Chatterjee, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the RoC, West Bengal present.
2. Registry is directed to issue notice to the respondent by way of speed post and by e-mail and place the tracking information on record.
3. List this matter for further consideration on **10.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**